

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-12-2020 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3 ORS
SECTION : SEC 241/242 OF CA, 2013

ORDER

Learned Counsel Mr. G. Kalyan Jabakh for the Respondent is present.

Counsel for the Respondent states that valuation is done for the property and they are willing to buy the shares of the Petitioner. However, there is no representation for the Petitioner.

List the matter on **04.02.2021** for further hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)